

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

34. C.P.(IB)-766(MB)/2021

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.09.2022**

NAME OF THE PARTIES: CENTRAL BANK OF INDIA

V/s

MANOJ UTTAM KHUSHLANI PERSONAL GUARANTOR OF
WORLDSTAR FABRICS LLP

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
10.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)